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Opening of new nafcrerskies in Bihar

*294. SHRI SHANKAR DAYAL SINGH; Will the PRIME MINISTER be pleased to state:

- (a) whether any proposal has been forwarded by Bihar Government to University Grants Commission for opening of tome new Universities; and
- (b) if so, what are the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA); (a) and (b) A statement is Said on the Table of the House.

Statement

(a) and (b) State Universities are established by an Act of the concerned Sta'e Legislatures and prior approval of the University Grants Commission is not required before setting up of a new university. Universities established after 17th June, 1972, however, are required to be leclared fit by UGC for any financial assistance from Central sources accordigto he provisions of Section 12B of the UGC ^ct. According to information given by JGC, the Commission has not received my proposal from the Government of Bihar for financial assistance for the ?ix new universities proposed to be set up by

श्री शंकर दयाल सिंह : सभापति महोदया, (व्यवधान) उसी कम में मैं जानना चाहता हूं (व्यवधान) जिस तरह का माहील है (व्यवधान) मैं सप्लीमेंटरी पूछ रहा हूं (व्यवधान) चिहार में जो समस्यायें हैं, उनको कैसे हल करेंगे (व्यवधान) विहार में खुलना चाहिये (व्यवधान) श्रापके माध्यम से सरकार से मैं जानना चाहता हूं, सभापति महोदय, बिहार में विश्वविद्यालय कव तक खोलेंगे ? यह मेरा पहला प्रक्रन है (व्यवधान)

SHRI CHIMANBHAI MEHTA: (Interruptions.)

श्री शंकर दयाल सिंह : सभापित महोदय, (व्यवधान) बिहार में .मैं सम- सता हूं (व्यवधान) जो सब से बड़ा संकट उत्पन्न हो गया है (व्यवधान) शिक्षा प्रणाली (व्यवधान) सरकार को मालूम होगा, मैं यह जानना चाहता हूं क्या बिहार में (व्यवधान) शिक्षा का स्तर ऊंचा किया जा सके (व्यवधान) में सरकार से जानना चाहूंगा, यह फैसला कब तक हो जायेगा, खुला विश्वविद्यालय (व्यवधान)

SHRI CHIMANBHAI MEHTA; (Intsrmptions.)

SHRI S. VIDUTHALAI VIRUMBI: {Interntplfom}.

SHRI CHIMANBHAI MEHTA; (. Interruptions.)

MR. CHAIRMAN; Question Hour is Over.

WRITTEN ANSWERS TO QUESTIONS

Planning Commission's clearance to irrigation and potable water schemes of Rajasthan

*2&|. SHRI RAMDAS AGARWAL: Will the PRIME MiNISTER be pleased to state:

(a) whether some irrigation and potable water schemes proposed to be executed